

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.


**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 182/16
PETITION NUMBER : TP 196/17
NAME OF THE PETITIONER (S) : INGERSOLL-RAND CLIMATE SOLUTIONS PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391-394

| S.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION ----- REPRESENTATION BY WHOM | SIGNATURE |
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|-------|--|--|-----------|

1. SAJI. P. JOHAN
SPT Legal

Advocate for Petitioner.



ORDER

Counsel for Petitioner is present. He has filed two sets of copies of petition. This case is received from Hon. High Court of Karnataka and hence notices to go to the OL, ROC & RD. Registry to issue notices to them.

2. Posted to 13.03.2017.



MEMBER(J)



MEMBER(T)